

**IN THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE
APPEAL NO. 66 OF 2025**

IN THE MATTER OF:

MR. MARCELINO FERNANDES

...APPELLANT

VERSUS

STATE OF GOA & ORS.

... RESPONDENTS

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Filed on 11.11.2025

Filed by:



GURUPRASAD NAIK

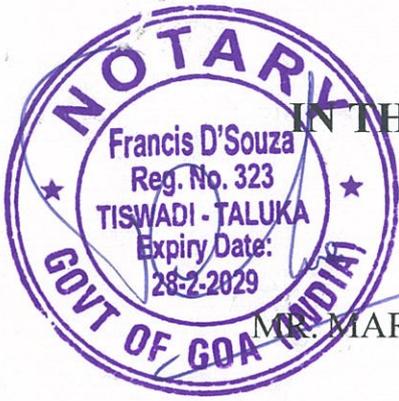
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IN THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE

APPEAL No. _____ of 2025

MR. MARCELINO FERNANDES

...APPELLANT

VERSUS

STATE OF GOA AND ORS.

...RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPELLANT

I, MARCELINO FERNANDES, Son of late Paulu Fernandes, age 62 years,
Resident of Madhalawada, Arambol, Pernem, Goa, the Appellant above
named, do hereby on solemn affirmation state and submit as under:-

1. I say that I am filing the present affidavit to place on record before this Hon'ble Court the copy of the Register of Construction Licenses issued by the Village Panchayat of Arambol for the year 1977-80 and 1985-1990, which remained to be placed by the Appellant before this Hon'ble Court and this document shall assist this Hon'ble Court in proper adjudication of the subject matter. I say that the aforesaid documents were not placed before the GCZMA and so also whilst filling of the captioned Appeal inasmuch as Appellant did not have the same in his possession. I say that it was only when Appellant conducted detailed inquiries/ investigation/search *qua* the old documents of the subject matter

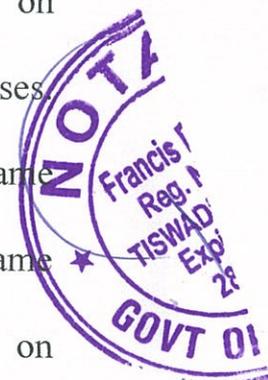
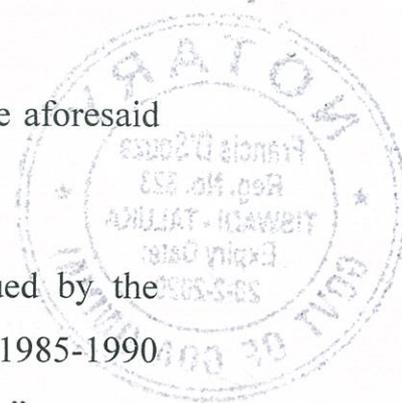
structure that the Appellant was able to lay hand on the aforesaid documents.

Copies of the Register of Construction Licenses issued by the Village Panchayat of Arambol for the year 1977-80 and 1985-1990 are hereto annexed and marked as "ANNEXURE A-COLLY".

2. I say that the said register of the year 1977 to 1980 at Sr. No. 15 record the name of the Appellant against whose name Construction License were issued by the village Panchayat of Arambol on 14.02.1982 for the purpose of construction of Two Guest Houses. As far as the register of the year 1985-1990 is concerned the name of the Appellant is duly reflected at Sr. No. 7 against whose name license was issued by the concerned village panchayat on 12.12.1989 for the purpose of reconstruction of the structure. The Appellant is filing the present affidavit seeking leave of this Hon'ble Court to place on record the copies of the Register of Construction Licenses issued by the Village Panchayat of Arambol for the year 1977-80 and 1985-1990.

3. I say that the aforesaid documents fortifies the contention of the Appellant that structure of the Appellant has been in existence since much prior to the year 1991 as relevant construction license for the

Francis



construction of the said structure was duly obtained by the appellant before the year 1991 and so also was the reconstruction license obtained by the appellant qua the said structure prior to the year 1991.

- 4. I state that the contents of all the paragraphs of the affidavit for placing on record additional documents are true to my knowledge.

Solemnly affirmed at Panaji Goa on this 10th day of November 2025.



Identified by me :

[Handwritten signature]

Advocate for Appellant.

SHRI FRANCIS D'SOUZA
NOTARY FOR TISWADI TALUKA
STATE OF GOA (INDIA)

BEFORE ME

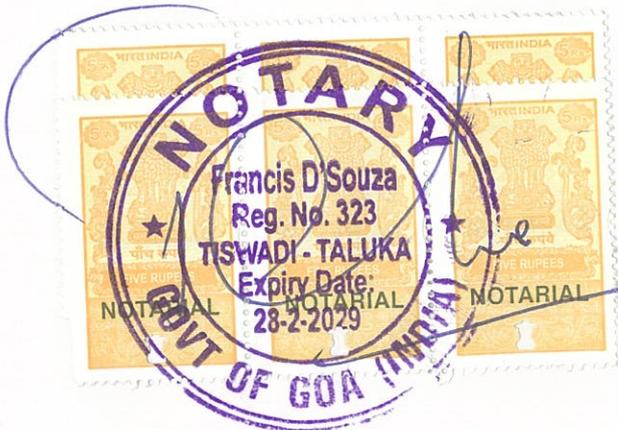
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DEPONENT

..... hereby attests the above signature/.....
 of **Shri/Smt/Miss. Marcelino Fernandes** the
 deponent

 who has been identified before me
 by **Adv. Dr. Kerker**
 who is personally known to me
 stated under No **2230/2025**
 Dtd **10.11.2025**



ADV. FRANCIS D'SOUZA
NOTARY
KAMAKSHI PRASAD BLDG
THIRD FLOOR, FLAT NO. 304
PATTO, PANAJI
TISWADI GOA - 403 001

[Handwritten signature]

Name of the V. P. Arambol 1977-80

Register of

Construction Licence Issued

S. No.	Name of the applicant & Address	Particulars of licence	Applications & Plans received on	Plan submitted for N. O. C.				Plan submitted to Technical Sanction Approval		Approval in V. P. Meeting Res. No. and Date	Licence Issued on/ under No.	Estimated Cost of work	Fees collected		Period of licence extension given if any	Remarks		
				Health Officer		Electricity Dept		P. W. D.	B. D. O.				Amount	Receipt No. Date				
				Sent on	Received on	Sent on	Received on	Sent on	Received on									
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
①	Manuel S. D'Souza	Const of two flats in Captain of Port area	13/7/1977	23/7/77		3/8/77		13/7/77	26/8/77	4/9/77	1500=00 1500=00	300=00		4/77				
②	Manuel S. D'Souza	Const of two Pergand shade in Captain of Port area	25/10/77	10/11/77				28/11/77	29/11/77	12/11/77	1700=00	500=00		5/77				
③	Philip alias Phillis Rodrigues	Const of Guest house	12/10/77	19/11/77				2/11/77	29/11/77	5/12/77	75000=00	400=00		6/77				
④	Govind Anant Komal	Const of Guest house and one Restaurant	17/11/77					9/5/77	30/6/77	8/12/77	80000=00	4400=00		7/77				
⑤	Manuel S. D'Souza	Const of 20 beds and one restaurant	9/11/77	15/12/77		2/12/77		24/11/77	24/2/78	14/6/78	40000=00	2800=00		8/78				
⑥	Manuel S. D'Souza	Const of flats and one store	-	-	-	-	-	2/7/78	9/7/78	12/12/78	30000=00	1800=00		9/78				
⑦	Manuel S. D'Souza	Const of store room	10/5/78	12/11/78		20/11/78		3/11/78	30/6/78	12/12/78	25000=00	800=00		10/78				
⑧	Emidio Fernandes	Const of Guest house	29/10/78	29/9/78	7/1/78	2/7/78		7/7/78	-	12/12/78	56000=00	3600=00		11/78				
⑨	Manuel S. D'Souza	Const of flats and one rest	28/5/79	21/5/79				16/3/79	13/4/79	6/8/79	14000=00	1900=00		12/79				
⑩	Vitorino Fernandes	Const. of Guest house	4/5/79	1/5/79				3/6/79	13/6/79	7/9/79	90000=00	4600=00		13/79				
⑪	Emidio Fernandes	Const of Guest house	12/12/79	14/12/79				28/9/79	12/9/79	5/2/80	62000=00	4000=00						
⑫	Antonette Rodrigues	Const of Guest house	11/1/80					7/8/79	2/4/79	13/8/80	60000=00	4000=00		15/80				
⑬	Manuel Rodrigues	Const of Guest house	29/5/80	21/4/80				11/3/80	21/8/80	15/7/80	60000=00	40000=00		16/80				



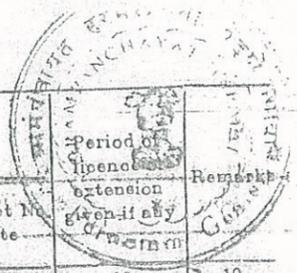
VILLAGE PANCHAYAT
ARAMBOL
15/80

Name: the V. P. Arambol, 1980-84 January Ending
 Register of

Construction Licence issued

S. No.	Name of the applicant & Address	Particulars of licence	Applications & Plans received on	Plan submitted for N. O. C.			
				Health Officer		Electricity Dept	
				Sent on	Received on	Sent on	Received on
1	2	3	4	5	6	7	8
(14)	Manuel S. D'souza	Const of house in Sy No 88/6	4/10/80	12/12/81		20/11/80	
(15)	Mercelino Fernandes	Const of two Guest houses	15/1/82	20/1/82		20/1/82	
(16)	Manuel S. D'souza	Const of two store room adjacent H.No 454/1 in Sy No 65/6	12/10/80			28/1/82 10/12/82	
(17)	Manuel S. D'souza	Const of store rooms G+1 in Sy No 42/6	5/10/82			26/11/82	30/12/82
(18)	Manuel S. D'souza	Const of store room in Sy No 67/6	5/10/83		22/10/83		
(19)	Manuel S. D'souza	Const of Guest house.	12/1/83		9/2/83	16/2/83	

Plans submitted to Technical Sanction Approval				Approval in V. P. Meeting Res. No. and Date	Licence Issued on/ under No./	Estimated Cost of work	Fees collected		Period of Licence extension if any	Remarks
P. W. D.		B. D. O.					Amount	Receipt No. Date		
Sent on	Received on	Sent on	Received on							
9	10	11	12	13	14	15	16	17	18	19
	24/10/80	28/11/80			9/1/81	75000=00	4500=00	17/81		
	30/1/82	2/2/82			14/2/82	85000=00	4900=00	18/82		
	24/10/82	28/11/82			30/1/83	90000=00	5200=00	19/83		
	26/11/82	30/12/82			13/2/83	50000=00	3000=00	20/83		
	26/11/83	30/12/83			8/1/84	15000=00	900=00	21/84		
	24/2/83	11/3/83			10/1/84	70000=00	3700=00	22/84		

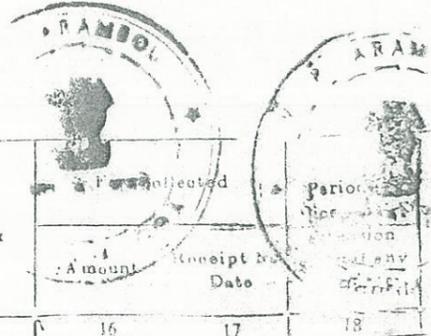


Ssmalk
 SECRETARY
 VILLAGE PANCHAYAT
 HARMAL - PEDNE - GOA
 18/7/1984

Certified copy of Construction Licence in Year 1977-1980 and 1981-1984 January ending
 S. P. D'souza
 SECRETARY
 VILLAGE PANCHAYAT
 HARMAL - PEDNE - GOA

Register of Re Construction Licence Issued

Name of V.P. Arambol 1985-1990



Sl. No.	Name of the applicant	Particulars of licence	Application & Plans received on	Plan submitted for N. O. C.				Plans submitted to Technical Notification Approval				Approval in V.P. Meeting Res. No. and Date	Licence issued on/ under No.	Estimated Cost of work	Amount collected	Receipt No. & Date	Period of validity
				Health Officer		Electricity Dept.		P. W. D.		R. D. O.							
				Sent on	Received on	Sent on	Received on	Sent on	Received on	Sent on	Received on						
5	6	7	8	10	11	12	13	14	15	16	17	18					
1	Vitorino Fernandes	Re-Const of Guest house St 2 S/N No 65/1	5/5/1985	-	-	-	-	6-5-1985	-	-	-	8/6/85	60,000/-	800/-	20		
2	Pascoal D'Souza	Re-Const of Guest house St 2	8/10/1985	-	-	-	-	21/4/1985	-	-	-	8/10/85	70,000/-	900/-	21		
3	Amarni D'Souza	Const of Guest house St 2	23/4/87	-	-	-	-	-	-	-	-	27/4/87	70,000/-	900/-	22		
4	Salvador D'Agro D'Souza	Const of Guest house St 2	9/2/87	-	-	-	-	18/5/1987	-	-	-	13/12/87	70,000/-	900/-	23		
5	Manuel S. D'Souza	Const of 10 no of separate rooms in S/N No 65/1	15/12/1988	17/5/1988	20/5/1988	22/5/1988	23/11/1988					8/1/89	90,000/-	1000/-	24		
6	Manuel S. D'Souza	Re-Const of existing huts 12 no in S/N No 69/4	8/12/89	-	-	-	-	-	-	-	-	5/12/89	40,000/-	400/-	25		
7	Marciano Fernandes	Re-Const of House	12/12/89	-	-	-	-	27/12/1987	-	-	-	12/12/89	60,000/-	600/-	26		
8	Manuel S. D'Souza	Re-Const of existing huts in S/N No 65/1	12/12/89	-	-	-	-	20/2/1988	-	-	-	12/12/89	40,000/-	400/-	27		
9	Manuel S. D'Souza	Re-Const of existing house St 2 S/N No 65/1	28/2/89	-	-	-	-	31-3-1990	-	-	-	28/12/89	60,000/-	600/-	28		
10	Alex Eugenio Fernandes	Re-Const of Guest house, 7 no of huts in S/N No 179/1	17/1/1990	7/4/1989	-	-	-	12/12/1989	-	-	-	17/1/90	1,00,000/-	1200/-	29		
11	Manuel S. D'Souza	Re-Const of 10 no of huts & store room in S/N No 65/1	29/3/1990	-	-	-	-	14/10/1989	-	-	-	29/3/90	40,000/-	200/-	30		

TRUE COPY

SECRETARY
V. P. Arambol
Pernem, Goa

ISSUED ON 28/9/1991

MS No 31-3-1990
31-3-1990
V. P. Arambol
Pernem - Goa

Signature
V. P. Arambol
Pernem - Goa

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TRUE COPY